

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 3151
TO BE ANSWERED ON 17.12.2015

Water Security

3151. SHRI ANIL SHIROLE:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has taken steps for water security and ground water recharge under the National Rural Drinking Water Programme (NRDWP); and
- (b) if so, the details thereof, State/UTwise?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAM KRIPAL YADAV)**

- (a) and (b) Yes Madam. Under the National Rural Drinking Water Programme (NRDWP) there is a Sustainability component which is 10% of the total programme fund to be used for creating sustainability structures to ensure water security and ground water recharge. Since water is a state subject, this Ministry is incentivizing State Governments to take up the measures which result in recharge and rejuvenation of drinking water sources. Under this programme, the ministry is insisting the states to prepare village and district water security plans with the help of Village Water & Sanitation Committee (VWSC) and / or Gram Panchayat Water & Sanitation Committee (GPWSC) and implement them effectively. The measures undertaken in this programme is as below:

Short and Medium Term Measures:-

- i. Conservation and storage of water by utilizing different sources for different use viz. properly collected and stored rainwater, treated surface water / ground water for drinking and cooking, untreated water for bathing and washing and grey water / spent water for flushing of toilets.
- ii. Adopting integrated approach by revival of traditional systems, conjunctive use of surface and ground water, storage of rain water harvesting both at the community level and at the household level.

- iii. Harvesting and storage of rain water for drinking both at the community level and at the household level.
- iv. Convergence with the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) programme for construction of new ponds and rejuvenation of the old ponds, including de-silting.
- v. Excess rain water at the household and community level to be recharged into the ground aquifer wherever feasible.

Long Term Measures

- i. To ensure drinking water security under all circumstance and at all times, to have an alternate sub-district, district and or state level water supply system in the form of a grid supplying metered bulk water to GPs / village by adopting an appropriate system of pricing.
- ii. State or district or sub district level grid could be in the form of major pipelines, canals or any other appropriate system connecting major water bodies / sources.

The details of sustainability structures created State / UT wise is at Annexure.

Annexure referred to in Lok Sabha Unstarred Question No. 3151 due for reply on 17.12.2015
State wise Total Number Of Sustainability Structures ensuring water security and ground water recharge.

* All Amount in lakhs

S.No.	State	Pits And Trenches	Check Dams	Percolation Tanks	Point Source Recharging (Conversion Of Defunct Borewells)	Dug-Wells/ Injection/ Skimming Wells	Ooranies/ Village Ponds/ Traditional Water Bodies	Roof Top	Others*	Total	Estimated Cost	Expenditure
1	2	3	4	5	6	7	8	9	10	11	12	13
1	ANDAMAN and NICOBAR	0	0	0	0	3	0	0	7	10	472.6	32.39
2	ANDHRA PRADESH	0	0	1133	0	0	0	552	2985	4670	6789.81	2128.51
3	ARUNACHAL PRADESH	40	454	1	0	0	0	76	31	602	5007.08	3257.7
4	ASSAM	76	21	0	1	3	93	6175	199	6568	136274.99	10525.8
5	BIHAR	1027	0	0	399	4	0	698	779	2907	237804.6	117362.95
6	CHATTISGARH	1490	1487	399	360	47	25	3685	17540	25033	32831.9	7546.78
7	GUJARAT	399	1266	1	0	145	161	3371	1968	7311	57442.11	28578.97
8	HARYANA	12	13	127	0	41	1	583	90	867	704646.23	398808.43
9	HIMACHAL PRADESH	31	410	60	6	22	51	184	414	1178	13856.83	4146.65
10	JAMMU AND KASHMIR	74	456	13	0	55	282	37	413	1330	135357.6	49606.93
11	JHARKHAND	7039	121	72	5056	231	315	6840	1893	21567	35578.47	8825.37
12	KARNATAKA	2654	9545	1525	14	1795	720	456	3181	19890	153536.33	45119.18
13	KERALA	0	233	0	0	0	3	217	34	487	238498.88	67784.47
14	MADHYA PRADESH	855	3795	140	79	692	57	871	7302	13791	27079.25	16444.88
15	MAHARASHTRA	17102	2608	32	107	2203	752	1056	15009	38869	65208.94	37045.09
16	MANIPUR	3	85	0	2	2	61	192	57	402	5472.53	3819.53
17	MEGHALAYA	27	273	0	0	0	8	5	33	346	51100.21	6836.91
18	MIZORAM	0	13	0	0	0	0	67	2	82	4929.07	3667.73
19	NAGALAND	0	0	0	1	0	1	84	361	447	5902.32	3933.42
20	ODISHA	2658	32	72	32	47	17	18	11128	14004	21359.03	7627.92
21	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0
22	PUNJAB	25	0	0	1	53	210	355	350	994	9895.72	4733.87
23	RAJASTHAN	2117	162	13	24	177	2140	10272	588	15493	1939742.95	319844.84
24	SIKKIM	0	0	0	0	0	0	914	12	926	1577.35	1126.85
25	TAMIL NADU	779	3395	146	43	1	93	637	763	5857	32387.79	23333.5
26	TELANGANA	0	0	938	54	0	0	613	7417	9022	4811.43	2426
27	TRIPURA	5	10	9	0	5	31	340	85	485	1223.82	358.28
28	UTTAR PRADESH	3292	897	0	0	1	0	0	35	4225	51949.96	33958.21
29	UTTARAKHAND	44	152	45	0	7	16	414	40	718	4478.88	2611.04
30	WEST BENGAL	22	0	81	0	147	3	0	7	260	1227.64	240.46
Total		39771	25428	4807	6179	5681	5040	38712	72723	198341	3986444.32	1211732.66

* Others May include Infiltration Rings, Sub-Surface Dykes, Others, Revival of traditional water harvesting structures, Flushing / Hydro-fracturing, Bore blasting and Others, Spring

